IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-572/ND/2017

In the matter of:

The Sandesh Ltd.

.. PETITIONER

Vs.

Realm Media Solutions (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 20.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Ambuj Dixit, Advocate

For the Respondent/Corporate Debtor:

ORDER

Learned Counsel for the petitioner, the petitioner represents that the petitioner will comply with the Order dated 07.12.2017 in filing the Banker's Certificate. It is represented that already the same has been obtained from the Banker.

In view of the said representation, a week's time is granted.

Post the matter on 24.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit

20.12.2017